

(a) whether Government have conducted some study/survey regarding production and marketing of canned and frozen Indian Tuna fish in foreign countries ;

(b) the quantum of Tuna fish exported annually indicating the sale price ;

(c) the names of the countries to which the canned and frozen fish is exported ; and

(d) the names of other countries in the world which export Tuna fish and their sale price as compared to the Indian Tuna fish in the foreign market ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) No, Sir.

(b) and (c) A total quantity of about 228 tonnes, valued at Rs. 25.48 lakhs, of Tuna fish (frozen and canned) were exported to Japan, Malaysia, and Switzerland during 1986-87. The average unit value per kg. is Rs. 11.19.

(d) Republic of Korea, Japan, Singapore, Spain, France, Solomon Islands, Philippines and Indonesia etc. are the leading exporters of Fresh/Frozen Tuna fish in the World. The unit value per kg. on an average ranged from US \$ 0.52 to 1.75 according to 1985 figures.

FICCI Assistance for Drought

5391. DR. T. KALPANA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether Federation of Indian Chambers of Commers and Industry have offered certain support to help the present drought situation ; and

(b) if so, details of this offer and its share for Andhra Pradesh ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) The Federation of Indian Chambers of Commerce and Industry (FICCI) has requested its members to donate generously to Prime Minister's

Drought Relief Fund and other relief operations, offer assistance to people affected by drought and urged trade associations and chambers of commerce and industries to establish Vigilance Committees to act as watch-dogs to ensure smooth supply of essential commodities and price stability and organised meetings in Delhi, Cochin, Hyderabad, Ahmedabad, Udupi, Mangalore Pune and Madras where the business community has been requested to strengthen the hands of the Government in meeting the current challenges. FICCI is also planning to hold more such meetings.

Enquiry under FERA Against Companies

5392. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether any enquiry is proposed to be conducted under the provisions of Foreign Exchange (Regulation) Act and Rules against the directors of those companies whose shares for more than 25 percent are held by British/American companies ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) No, Sir.

(b) The Enforcement Directorate conducts enquiry under FERA only in respect of specific allegations.

Funds for Educationally Backward States by Eighth Finance Commission

5393, SHRI JAGANNATH PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) whether Eighth Finance Commission had provided funds for improving the educational infrastructure in the States particularly the educationally backward States including Orissa ; and

(b) if so, the reaction of Government thereto ?